GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3582
ANSWERED ON:11.12.2009
WAIVER OF LOAN BY CO OPERATIVE BANKS
Chavan Shri Harischandra Deoram;Meghwal Shri Arjun Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to provide funds to co-operative banks to reimburse the amount waived off by these banks under the Agriculture Debt Waiver and Debt Relief Scheme-2008;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any proposal in this regard from various State Governments including Rajasthan Government;
- (d) if so, the details thereof and the action taken by the Union Government thereon;
- (e) and the time by which such reimbursement is likely to be made by the Union Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): Government of India has provided funds to NABARD for reimbursement of the same to Cooperative Banks against their claim under Agricultural Debt Waiver and Debt Relief Scheme, 2008. So far, Rs.17838.75 crore has been reimbursed to Cooperative Banks against their claim under ADWDRS, 2008, out of which Rs.825.23 crore has been reimbursed to Rajasthan. As per the schedule of reimbursement provided under the Agricultural Debt Waiver and Debt Relief Scheme, 2008, the lending institutions are expected to be compensated in a staggered manner in four installments i.e. in November 2008, July 2009, July 2010 and July 2011.